

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

16

C.P No. 61/(MAH)/2005
MA No. 448/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Sujan Azad Parikh & Anr.
V/s
Natvar Parikh Co. Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398, 399, 402 of the Companies
Act 1956 and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Kashish Mainkar i/b Wadia Ghanshyam LCo. for Respondents.	Asst	K Mainkar
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	Mrs. Parag Khabadi with Ms Falguni Thakkar i/b Doyode Associates Adv for Petitioners Applicants	Advocate	Thakkar
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ORDER

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ORDER

MA No. 448/2017 in CP No. 61/397-398/NCLT/MB/MAH/2005

The Counsel for the Applicant as well as Respondent are present.

The Counsel for the Petitioner requests that this matter may be listed along with CA 185/2010 which is already listed on 11.12.2017. List this matter along with the same.

The Respondent is permitted to file the reply within one week's time and the Petitioner may file rejoinder, if any, within one week thereof.

List this matter on **11.12.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)